

**COURT-I**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**APPEAL NO. 289 OF 2018 &**  
**IA NOS. 204 & 523 OF 2019**

**Dated: 26<sup>th</sup> August, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson**  
**Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**TANGEDCO** ..... **Appellant(s)**  
**Versus**  
**Central Electricity Regulatory Commission & Ors.** ..... **Respondent(s)**

Counsel for the Appellant(s) : Mr. Basava Prabhu Patil. Sr. Adv  
Mr. S.Vallinayagam

Counsel for the Respondent(s) : Mr. Vishrov Mukherjee  
Mr. Raveena Dhamija  
Mr. Yashaswi Kant for R-2  
  
Mr. Anup Jain  
Ms. Rama S. for R-3  
  
Ms. Ranjitha Ramachandran  
Ms. Anushree Bardhan for R-6

**ORDER**

List the matter for hearing on **28.08.2019**, as agreed by learned counsel for both the parties.

**(S.D. Dubey)**  
**Technical Member**

*vt/pk*

**(Justice Manjula Chellur)**  
**Chairperson**